## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

## **LOK SABHA**

## UNSTARRED QUESTION NO. 4281 TO BE ANSWERED ON MARCH 19, 2020

#### **RELAXATION IN PLINTH AREA IN GOVERNMENT QUARTERS**

## NO. 4281. SHRI KAUSHAL KISHORE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government is aware of the fact that it was requested through previous Resident Welfare Associations (RWAs) and several other people/bodies for giving relaxation in Plinth Area for the demand of additional room keeping in view the need of many big families living in Government colonies including Aram Bagh Government Quarters;
- (b) if so, the details thereof, colony-wise particularly in Aram Bagh area; and
- (c) the manner in which the Government is likely to fulfil this request through the concerned planning and mapping department?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI HARDEEP SINGH PURI)

(a)to (c) Providing of additional room in Government quarters at Aram Bagh has not been found feasible. At present there is no proposal to relax extant Plinth Area Norms.

\*\*\*\*